## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 42/2017 with TP No. 87/397-398/NCLT/AHM/2016 (New) CP No. 5/397-398/CLB/MB/2015 (Old)

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2018

Name of the Company:

Bhanu Pratap Singh Parihar & Ors.

V/s.

Healthy Business Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. Petitair Not. Yogan

2.

## **ORDER**

Learned Advocate Mr. Dhruv Dave with Learned Advocate Mr. Yogin Bhambhani present for Petitioner. None present for Respondents no. 4 and 5.

Letter received for adjournment for Respondents no. 4 and 5.

Amendments carried out as per order in IA 42/2017.

IA 34/2018 and 35/2018 are pending.

List the matter on 01.03.2018.

MANORAMA KUMARI MEMBER JUDICIAL BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 25th day of January, 2018.